

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 201
(IB)- 3048(ND)2019
I.A/2464/2020, I.A/2927/2020

IN THE MATTER OF:

M/s. Kashmir Motor & General Finance Pvt. ... Applicant/Petitioner Ltd.

Vs.

M/s. Vipul Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

**For the Applicant : Mr. Sandeep Bajaj, Mr. Devansh Jain and
Mr. Siddharth Shaunak, Advocates**

For the Respondent : None.

ORDER

Due to connectivity problem, VC could not be held. Renotify case to 21.08.2020.


**(L. N. GUPTA)
MEMBER (T)**


**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**